

BA. 2148 OF 2020

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

WEDNESDAY, THE 08TH DAY OF APRIL, 2020 /19TH CHAITHRA, 1942

Bail Appl.No.2148 OF 2020

CRIME NO.30/2020 OF MANJESHWAR POLICE STATION, KASARAGOD

PETITIONER/1ST ACCUSED:

AYISHA, W/O.ISMAIL, AGED 43 YEARS,
R/AT KEDAMPADY HOUSE, KEDAMPADY,
PAVOOR VILLAGE, MANJESHWAR,
KASARAGOD DISTRICT.

BY ADV. JIJI S.

RESPONDENT/STATE:

STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682 031.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 08.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time.

Post on 17.4.2020 for final hearing.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/8/4/2020